

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/401(KB)2017
CONT.A./420(KB)2020,
COMP.APPL/19(KB)2019,
COMP.APPL/472(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	BISHENDER SINGH VS KHOSLA STEEL INDUSTRIES PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv. : For Petitioner
Mr. Ankit Chaurasia, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **9/8/2024**.

**Satyajit Roy
(Court Officer)**